

[*Translation*]

**CONVERSION OF AUNRIHAR-
CHHAPRA LINE**

884. **SHRI VISHWANATH SHASTRI** : Will the Minister of RAILWAYS be pleased to state :

(a) the progress made so far in the conversion of Aunrihar-Chhapra railway line into broad-gauge; and

(b) by when it is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Progress as on 30-6-1991 is 6%.

(b) it is likely to be completed in 1993-94.

[*English*]

RESERVATION OF POSTS IN DESU

885. **SHRI DHARAM PAL SINGH MALIK** : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the number of posts of Legal Officer, Asstt. Legal Officer, Legal Assistants in the Delhi Electric Supply Undertaking and the number of posts reserved for Scheduled Castes and Scheduled Tribes in each category;

(b) whether the posts reserved for SC/STs are not being filled up in each category;

(c) if so, the number of reserved posts vacant in each category; and

(d) when these posts are likely to be filled up ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) to (d) : DESU has a sanctioned strength of 1 Legal Officer, 7 Assistant Legal Officers and 17 Legal Assistants. Out of these posts, one post each is reserved for SC

and ST respectively in the category of Assistant Legal Officer. Reservation is not applicable in the category of Legal Officer as it involves promotion within Group 'A' posts, and Legal Assistants which are filled in by deputation/transfer. However, to give fair representation, 3 posts have been earmarked for SC and 2 for ST in the category of Legal Assistant. At present, one post each for SC and ST is vacant in the category of Assistant Legal Officer and 2 posts of ST are vacant in the category of Legal Assistant. The reserved posts would be filled by DESU in accordance with the relevant rules when suitable candidates in SC/ST category are available.

**REVISED TIMING OF BOKARO-
MADRAS EXPRESS**

886. **SHRI SRIBALLAV NANIGRAHI** : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware of the difficulties faced by passengers from Orissa due to revised timing of Bokaro-Madras Express after its extension to Kerala; and

(b) if so, the steps proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No, Sir. The revised timings are more convenient.

(b) Does not arise.

**DIVISIONAL HEADQUARTER AT
RANGIYA**

887. **DR. JAYANTA RONGPI** : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to establish a divisional headquarter at Rangiya on North East Frontier Railway;

(b) if so, the steps being taken in this regard; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) Does not arise.

(c) In view of the severe financial constraints, the Railways are not considering creation of any new Division for the present.

DEVELOPMENT OF HOWRAH RAILWAY STATION

888. SHRI SATYAGOPAL MISRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any plan to develop/modernise the Howrah railway station; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) Howrah in one of the 67 Stations selected to be developed as Model Stations. Works relating to provision of water coolers public address system, train indicator boards, augmentation of filtered water supply, provision of additional toilet facilities and modernisation of existing toilet facilities, repairs to platforms, provision of a 100 bedded Rail Yatri Niwas have been completed. Works of construction of Mezzanine floor at North concourse for booking counters, extra waiting hall, refreshment room, stalls on platforms No. 8, 9 and concourse, provision of pavement on platform No. 7, washable apron on platform line No. 8, 9, additional exit from goods shed by providing flyover connecting Bankim Sethu, and various other works relating to the modernisation scheme are in progress.

[Translation]

ELECTRIFICATION OF RAILWAY LINES IN ORISSA

889. SHRI MRUTYUNJAYA NAYAK: Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to electrify the railway lines in Orissa during the current year; and

(b) if so, the names of railway lines which are proposed to be electrified and by when ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) and (b) Electrification of Orga-Bimlagarh-Barswan, Bimlagarh-Rangra (a part of electrification of Bokaro Steelcity-Muri-Hatia-Bondamunda-Bimlagarh-Kiriburu|Barsuan scheme) falling in Orissa has been included in the Railway Budget for 1991-92 as a new work.

890. SHRI SURYA NARAYAN YADAV : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government propose to introduce LPG based transport-system in view of increasing pressure on transport in the country;

(b) if so, the progress made in this regard so far; and

(c) if not, the reasons therefor ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) No, Sir.

(b) Does not arise.

(c) The use of LPG as a fuel in the transport sector is not being considered as its indigenous production is inadequate to meet the demand of the household sector.

[English]

POWER RESOURCES OF HIMALAYAN RIVERS

891. SHRI HARI KISHORE SINGH : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether any efforts have been undertaken by the Union Government to seek cooperation of the Government of Nepal to tap power resources of the Himalayan rivers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?